

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 246/(MAH)/2017
MA No.12/2018

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Curloss Opportunistic SP & Anr.
V/s
Sharon Bio-Medicine Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Mr. DHANANJAY
KUMAR

AS mathkar

2. Mr. MANAN
MEHTA

3. Mr. BHARGAV
JOSHI

4. Mr. ANUSH
MATHKAR

5/6 CYRIL AMARLALD
MANGALDAS

ADVOCATES FOR APPLICANT
(RESOLUTION PROFESSIONAL)

ORDER

CP No.246/I&BP/NCLT/MB/MAH/2017

Reserved for Orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)